

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 17

TP 60 of 2019 [CP(IB) 32 of 2017]  
IA 348 of 2018  
IA 349 of 2018  
IA 163 of 2018  
IA 164 of 2018

**Order under Section U/s 7 of IBC Code,2016**

**IN THE MATTER OF:**

SREI Infrastructure Finance Ltd  
V/s  
K S Oils Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)  
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Ms. Megha Jani, learned counsel  
For the Respondent :Mr. Sanjay Bhatt, learned counsel

**ORDER**

The parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

List the matter on 31.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

-SD-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (JUDICIAL)

Sapna